NATIONAL COMPANY LAW TRIBUNAL HYDERABAD BENCH



PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)

PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 19.01.2018 AT 10.30 AM

TRANSFER PETITION NO.	TP No.63/HDB/2016	
COMPANY PETITION/APPLICATION NO.	CP No.12/2012	
NAME OF THE COMPANY	Şai Annapurna Bio-Protein Pvt. Ltd.	
NAME OF THE PETITIONER(S)	Vemuri Shyam Prasad & (2) Others	
NAME OF THE RESPONDENT(S)	Sai Annapurna Bio-Protein Pvt. Ltd. & Others	
UNDER SECTION	397/398	

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
R. Raghunandan Kao Cp. Blugak	3r.Adr	9966622805	<u> </u>

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
T.v.P. Saivihan	Adv ML2	201061357	Saiv.

ORDER

Heard, Shri R. Raghunandan Rao, Ld. Senior Counsel along with G. Bhupesh Learned Counsel for the Petitioner and Shri T.V.P. Sai Vihari, Ld. Counsel for the Respondent.

At the request of the Learned Counsels for both the parties, post the case on 12.02.2018.

Member (T)

Member (J)

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